

(6)
C. A. T. Bench, JAIPUR

Date of Order	Orders
8-3-96	None present D. B. not formed today. Be listed before D. B. on... 13/5/96 <i>[Signature]</i> Dy. Registrar C.A.T. Jaipur Bench

13-5-96
RECEIVED C/29
S. V. Rao
29/5/96
For: S. Kumar
P. S. Rao

Mr. Shiv Kumar, Counsel for the applicant-
Mr. S. S. Wasam, Counsel for the respondents.

Heard.

The learned Counsel for the applicant
seeks permission to withdraw the OA.
Permission granted. OA is ~~dismissed~~ dismissed
as withdrawal.

[Signature]
(Rattan Bhatnagar)
Judl. Member

[Signature]
(P. Sharma)
Administrative Member

(C.A.T. Bench, Jaipur)

(C.A.T. Bench, Jaipur)